

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 107**  
**(IB)-435(PB)/2019**

**IN THE MATTER OF:**

Rachna Agarwal

.... Applicant/petitioner

v.

Indirapuram Habitat Centre Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 05.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Dinesh Rastogi, Ms. Pragati Bansal, Advs.

For the Respondent:

Mr. Saurabh Kalia, Mr. Ashotosh Gupta,  
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,  
Advs. for Corporate Debtor.

**ORDER**

For order see, CP No. (IB)-129(PB)/2019.

05.04.2019.  
Aarti Makker